

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/27(CHE)/2022
Petition No : CP(CAA)/45(CHE)/2023
Name of Petitioner :
& Rajgharana Housing Ltd and Others
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Krishna Sharan Mishra, Ld. PCS for the Applicant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.
Heard.

Ld. Counsel for the RD submits that some objections are raised in the report at para 7 and 12. To this effect, an undertaking has been given on behalf of the Applicant to comply with the objections.

Arguments heard.

Order **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**